

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Information is being collected from the Government of Punjab and will be laid on the Table of the House.

[*English*]

**Anti-Pollution Measures in Delhi**

2584. SHRI R. N. RAKESH:  
SHRI MANIKRAO HODLYA  
GAVIT:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the pollution check of various kind of vehicles started by the Union Government in the capital is not applicable to Delhi Transport Corporation buses; and

(b) if so, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRI SHNAN): (a) No, Sir. Directorate of Transport, Delhi Administration has been conducting checks, for compliance of pollution standards, on vehicles, including houses of the DTC.

(b) Does not arise.

[*Translation*]

**Misuse of Foreign Assistance by Various Institutions**

2585. SHRI K. D. SULTANPURI:  
PROF. VIJAY KUMAR  
MALHOTRA:  
SHRI BALVANT MANVAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of institutions in the

country receiving foreign assistance to implement various social welfare programmes:

(b) whether instances of misuse of foreign assistance by these institutions have come to the notice of Government;

(c) if so, the details thereof; and

(d) the steps taken to stop the misuse of foreign assistance?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) As on 30.6.90, 12734 associations/organisations have been registered under Foreign Contribution (Regulation) Act, 1976, to receive the foreign contribution to implement various social welfare programmes.

(b) to (d). The associations/organisations having a definite cultural, economic, educational, religious or social programmes and who receive foreign contributions, are required to send the intimations in the prescribed form and within a stipulated period. They are also required to receive such foreign contributions only through one specified bank account and to send the audited accounts duly certified by a chartered accountant. Action is taken against the defaulting associations for contravention of the provisions of the Act. As on date 27 associations/persons have been prohibited from accepting any foreign contribution and 40 associations have been ordered to obtain prior permission before accepting any foreign contribution under the Act.

[*English*]

**Scheme to Guarantee Employment to Agricultural Labour**

2586. SHRI RAMESHWAR PRASAD:  
Will the Minister of AGRICULTURE be pleased to state: